(d) and (e) Does not arise in view of reply to part (c) above.

DA for Central Government employees and pensioners

989. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:

- (a) whether the Price Index has gone up in view of the recent increase in Diesel, Kerosene and LPG and supports release of a D.A. instalment to Central Government Employees and Pensioners to overcome the present financial hardships;
 - (b) if so, by when the release of DA instalment will take effect; and
- (c) if not, whether Government is going to provide some relief to its employees and pensioners by withdrawing the increase of petrol price in full or some part thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) to (c) The All India Consumer Price Index (AICPI) for Industrial Workers has shown an increase between January, 2011 and June, 2011. The AICPI includes a component pertaining to fuel. Dearness Allowance (DA) and Dearness Relief (DR) to Central Government Employees/Pensioners is revised twice a year w.e.f. 1st January and 1st July based on the accepted formula after Sixth Pay Commission and is normally released in the months of March and September respectively. An additional instalment of DA has become due with effect from 1.7.2011 for release in September, 2011.

Undermining of RBI norms by PSBs in sanctioning loans

990. SHRIMATI KUSUM RAI:

SHRIPRABHAT JHA:

Will the Minister of FINANCE be pleased to state:

- (a) the details of norms prescribed by the RBI regarding loan amount to various PSUs and private companies;
- (b) whether some banks particularly the SBI has flouted the norms of RBI regarding loan limit and sanctioned loans beyond limit to some private and public sector companies during 2008-09, 2009-10 and 2010-11;
- (c) if so, the details thereof, year-wise and company-wise alongwith the details of those companies;
 - (d) the reasons for undermining the norms of RBI by Public Sector Banks (PSBs);
 - (e) whether any responsibility has been fixed in this regard; and
 - (f) if not, the reasons therefor?